

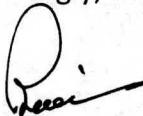
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P.K.Guru. vs. UOI

ADMISSION SL.NO.1
OA 875/10
By Advocate-Mr.P.K.Padhi
By Advocate-Mr.L.Jena

Date-7.5.2013

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Shri P.K.Padhi, learned counsel for the applicant, by filing a Memo submits
that he does not want to pursue the matter as the O.A. has become infructuous.
Accordingly, the O.A. is disposed of for having become infructuous. No costs.


MEMBER(A)


MEMBER(J)